

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO.20 OF 2016 &
IA NO. 50 OF 2016**

Dated: 02nd February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Uttar Pradesh Power Transmission Corporation Ltd. & Ors. ...Appellant(s)

Vs.

Central Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Md. Altaf Mansoor
Mr. Puneet Chandra
Mr. Sunil Rai

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R.1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **23.02.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh